Monthly Report on Compliance with the 3 Adjournment Rule								
S1. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil					
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	72/2024	17-10-2023	07-10-2024	356 Days	3
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Title Suit (Commercial)	17/2024	02-12-2023	04-10-2024 (Contested)	30 days	4
8	Commercial Court Sliguri	Darjeeling ,Jalpaiguri, Coochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Malda	NIL					